



**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

This the 10th day of January, 2020

CP No. 060/0081/2019
OA No. 060/1509/2018

CORAM: **HON'BLE MR.SANJEEV KAUSHIK, MEMBER (J)**
HON'BLE MR. MOHD. JAMSHED, MEMBER (A)

Agam Singh Bedi, son of Gurminder Singh Bedi, resident of House No. 194, Sector 21-A, Chandigarh-160 021.

..... Petitioner

BY ADVOCATE: **Sh. Harsh Manocha for Sh. Kanan Malik**

VERSUS

Shri Dr. C. Chandramouli, Secretary, Department of Personnel and Training, Ministry of Personnel, P.G. and Pensions, North Block, New Delhi-110 001.

.....Respondent

BY ADVOCATE: **Sh. Sanjay Goyal**

ORDER (ORAL)

MR. SANJEEV KAUSHIK, MEMBER(J):-

1. Learned counsel for the parties are in agreement that this petition has been rendered infructuous as the relevant order has since been complied with.
2. CP is disposed of accordingly. Notices stand discharged.

**(SANJEEV KAUSHIK)
MEMBER (J)**

**(MOHD JAMSHED)
MEMBER(A)**

Dated: 10.01.2020

ND*

